

COURT-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 75 of 2014

Dated : 12th September, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Nabha Power Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Arun Sharma for
Mr. T.K. Joshi for R-1

Mr. Sakesh Kumar
Mr. Arushi Anthwal for R-2

ORDER

At the request of the learned counsel for the Appellant, post the matter for hearing on **22nd September, 2014**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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